- (d) if so, what are the details thereof and who are the persons responsible for the accident;
- (e) what action has been taken against the persons held responsible; and
- (I) whether any step has been taken to prevent such accidents in the coal mines of the Singareni Collieries and if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) A fatal accident took place at Prakasam Khani No. 2 Incline Colliery in Manuguru coalfield of M/s. Singareni Collieries Company Ltd. on 31s>t December, 1978 resulting in the death of six persons and serious injuries to three.

- (c) Yes, Sir.
- (d) and (e) Enquiries have reveal ed that while loading of coal and reerection of supports was going on at a junction of galleries, a mass of sandstone and shaly sand stone parted and fell oft false bedding planes and a slip from the roof at a height of 2.4 to 2.7 metres. None has been held responsible for the accident.
- (f) The management has been advised to—
 - (i) create a special cell on strata control to decide on the type of supports to be provided;
 - (ii) to leave sufficient thickness of at least 76 cms. of coal in the roof; and
 - (iii) form three way junctions.

The management has also been advised to consult Central Mining Research Station or other similar Institutes on problems of strata control/ roof support and other mining problems in the different mines of Singareni Collieries Company Limited.

केन्द्रीय सरकार स्वास्थ्य ग्रोजना का गोरलपुर में लागू किया जाना

- 817. श्री नागेश्वर प्रसाद शाही : नग स्वास्थ्य और परिवार कल्याण भन्नः यह वजाने की कुरा करेंगे कि :
- (क) क्या सरकरर केन्द्रीय सरकार स्वास्थ्य सेवा योजना को गोरखपुर मे लागू करने का विचार रखती है :
 - (ख) पदि हां तो कव तक : स्रीर
- (ग) यदि नहीं, तो उसके तथा कारण हैं?

t [Extension of Central Government Health Scheme to Gorakhpur

- 817. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government propose to extend the Central Government Health Service Scheme to Gorakhpur;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?]

स्वास्थ्य श्रौर परिवार कल्याण मंत्री (श्री रिव राय): (क) जी, नहीं।

- (ख) यह प्रश्न नहीं उठता।
- (ग) धन का उपलब्ध न होना।

f[THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) No, Sir.

- (b) Does not arise.
- (c) Due to non-availability of funds.]
- f[] English translation.